

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 30

**IA No. 317/20, 464/20, 855/20
631/23, 632/23
In
CP(IB) No. 398/Chd/Pb/2018
(Admitted)**

**Under Section 7, 60(5), 19(2) & 66 & 54, IBC
15(1(b) IBBI Regulations 2016
R 11 NCLT**

In the matter of:-

State Bank of India

...Petitioner/ Financial Creditor

Vs.

Priknit Retails Ltd.

...Respondent/ Corporate Debtor

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to
01.05.2023.

-sd-
Court Officer

March 14, 2023
SM